

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) The information is being collected and will be laid on the Table of the House.

Amendments to Sexual Assault Bill

1984. SHRIMATI BRINDA KARAT: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the recommendations of the National Commission for Women (NCW) proposing amendments to the Sexual Assault Bill submitted to the Government are being incorporated;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) The suggestions of National Commission for Women (NCW) with respect to amendments to the Criminal Major Laws to tackle gender specific crimes are under consideration.

Anganwadis in Maharashtra

1985. SHRI Y.P. TRIVEDI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of Anganwadis functioning in Maharashtra, taluka-wise;

(b) the number of Anganwadi workers employed in these Anganwadis, taluka-wise and post-wise;

(c) the remuneration paid to them by the Central Government and the contribution made by the State; and

(d) whether there is any proposal to increase their remuneration and to improve their service conditions?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) There are 81982 Anganwadi Workers and 80260 Anganwadi Helpers working in 83798 functional Anganwadis in Maharashtra. Taluka-wise details are available at Ministry's Website: www.wcd.nic.in/icdsimg/mahawwawh2009.htm.

(c) Presently, the honorarium being paid to Anganwadi Workers ranges from Rs.1438/- to Rs.1563/- per month, depending upon their qualifications and experience, whereas Anganwadi Helpers and Anganwadi Workers engaged in Mini-AWCs are paid an honorarium of Rs.750/- per month. The details of the honorarium paid to them by Central Government and the contribution made by the State Government of Maharashtra are given in the Statement (See below).

(d) No, Sir.